

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 45 OF 2016 & IA NO. 117 OF 2016

Dated: 3rd March, 2016

In the matter of :

GRIDCO Ltd.

Versus

...Appellant(s)

GMR Karmalanga Energy Ltd. & Ors.

...Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **04.03.2016.**

COURT MASTER